

[Translation]

Approval to Aluminium Projects

196. SHRI JOGENDRA KAWADE : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether in the absence of mining lease, the Government of Maharashtra has submitted any Aluminium Project for approval;

(b) if so, the details thereof ;

(c) the present status of the project and the reasons for delay in granting approval to this project; and

(d) the time by which the approval is likely to be given ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) No proposal has been received from Government of Maharashtra for setting up of an Aluminium Project.

(b) to (d) Does not arise.

[English]

Strike by the Staff at Trivandrum Airport

197. SHRI T. GOVINDAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government are aware that the staff of the Airport Authority of India (AAI) at Trivandrum Airport in Kerala had gone on a strike on 27th April, 1998 to the inconvenience of the air passengers; and

(b) if so, the remedial measures taken to avoid such incidents in future ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) As a result of some altercation between two agencies operating at the airport, there was disruption of operations for two to three hours.

(b) Efforts are being made to improve the relations through the Airport Coordination Committee.

Passenger Amenities at Trivandrum Division

198. SHRI V.M. SUDHEERAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware of the need for undertaking more passenger amenities works including extension of platform and construction of foot over bridge at Alleppey, Mararikulam, Ambalapuzha, (Chenthalal), Haripad and Turgur Railway Station of Trivandrum Division; and

(b) if so, the details thereof and action taken/proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF

RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Passenger amenities at railway stations are provided as per norms based on the volume of traffic handled. Adequacy of amenities at stations are reviewed periodically and deficiencies if any detected are made good, depending on the availability of funds. Foot over bridge is already available at Alleppey and for the other stations there is no proposal for the present. As a measure of augmenting the amenities, following works have been taken up:

Station	Particulars of works	Cost in lakh Rs.
1. Alleppey	Extension of shelter on Platform Nos 1,2 & 3	45.00
	Ladies & gents waiting hall, refreshment room, crew rest room	27.00
	Parcel office, cloak room and reservation office	28.00
2. Ambalapuzha	Extension of platform	13.82
3. Sertallai	Raising of island platform	16.48
4. Thuravur	Shelter on island platform	13.00
	Raising of platform No. 2	11.45
	Extension of platform No. 1	15.00

Execution of Works on 10% Charges

199. DR. BIZAY SONKAR SHASTRI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the roads and service roads are in bad state and also acute shortage of water in R.K. Puram, New Delhi;

(b) if so, the steps taken by the Government in regard thereto;

(c) whether the amount sanctioned for execution of works on 10% charges have remained the same while the contractors have doubled/tripled the charges;

(d) if so, whether the Government propose to enhance the money limits to undertake works in the Government quarters; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Roads/Service roads in the Colony are under the maintenance of MCD. Approach roads/paths to quarters from the roads are under the maintenance of CPWD.

Both the agencies have reported that roads under their respective jurisdiction are in a satisfactory condition. Water supply in R.K. Puram is maintained by Delhi Jal Board. Who have reported the position to be satisfactory. However, it sometimes gets affected due to power fluctuations.

(b) Does not arise.

(c) Annual limit for works for additions/alterations in general pool accommodation was last revised in January, 1995 and since then building cost index has gone up by 24% (approximately).

(d) and (e) The proposal to enhance the limit shall be considered by the Government subject to the availability of funds.

Environmental Improvement of Slums

200. SHRI C. D. GAMIT : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether several States are lagging behind in the implementation of the programme of environmental improvement of slums, as envisaged in the Eighth Five Year

Plan;

(b) if so, the details of progress with special reference to amount allocated and spent, State-wise and year-wise; and

(c) the steps taken by the Government to fulfil the backlog of Eighth Five Year Plan targets ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) to (c) Environmental Improvement of Urban Slums (EIUS) was made an integral part of Minimum Needs Programme and transferred to State Sector in 1974. The Ministry of Urban Affairs and Employment is monitoring the physical progress of EIUS. Under EIUS, during the Eighth Five Year Plan (1992-93 to 1996-97), 79.178 lakhs beneficiaries accounting 111.24 % of the total targets of 71.179 lakhs were covered. Planning Commission has allocated an amount of Rs. 32928.04 lakhs for the first four years (1992-93 to 1995-96) of the Eighth Plan under the scheme. Government has increased per capita expenditure from Rs. 525 in 1991 to Rs. 800 in 1995. State-wise details of the physical progress and financial allocation are given in the enclosed Statement-I and II.

Statement-I

State/UT wise physical progress made under EIUS for 1992-93 to 1996-97

State/UT	1992-93			1993-94			1994-95			1995-96			1996-97		
	Target	ACH.	%	Target	ACH.	%	Target	ACH.	%	Target	ACH.	%	Target	ACH.	%
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Andhra Pradesh	75333	201194	267	225000	314705	140	225000	305064	136	225000	279168	124	225000	350851	156
2. Assam	7000	6340	91	7000	5860	81	7000	7000	100	7000	4950	71	7000	2886	41
3. Bihar	25000	7464	30	25000	2810	11	11000	3438	31	11000	3401	31	11000	1295	12
4. Delhi	133000	23424	18	133000	85434	64	133000	188972	142	133000	114375	86	133000	77211	58
5. Goa	150	250	167	150	—	0	150	—	0	150	—	0	150	—	0
6. Gujarat	40000	40971	102	80000	92915	116	100000	125942	126	100000	211670	212	100000	283608	284
7. Haryana	34285	37045	108	45334	58840	130	50000	55095	110	50000	95448	191	50000	85491	171
8. Himachal Pradesh	10800	10847	100	14000	14019	100	14000	14014	100	10125	10128	100	11250	12504	111
9. J & K	18000	18000	100	18000	4521	25	5000	2971	59	6000	17687	295	6000	9304	155
10. Karnataka	80000	85185	109	80000	70475	117	80000	55310	92	66000	66500	101	49000	49375	101
11. Kerala	25000	26818	107	25000	25962	104	25000	22684	91	25000	25304	101	25000	37849	151
12. M.P.	83809	83920	100	79237	107069	135	100000	135360	135	116233	94910	82	116232	119372	103
13. Maharashtra	250000	237259	95	250000	225797	90	368000	371479	101	520000	472214	91	522000	643538	123
14. Manipur	3390	—	0	3560	3714	104	100	4761	4761	5714	—	0	5000	—	0
15. Meghalaya	7620	7600	100	7800	7633	100	5000	7610	152	5000	4930	99	5000	4683	94
16. Mizoram	10000	2000	20	2000	2000	100	2000	2000	100	2000	2000	100	2000	2000	100
17. Orissa	9556	9697	101	9556	10118	106	10510	13685	132	10000	14162	142	10000	8932	89
18. Pondicherry	10000	10025	100	10000	10059	101	10000	10033	100	10000	10169	102	10000	10289	103